

In the Court of HHJ Shri.R.N. Sadrani,
Court 10, Addl.Sessions Judge
Criminal Cause List Dated 30.06.2020
BOARD OF C.R. No. 10

Sr. No.	Case No.	Parties Name	Stage
1.	Cri B.A. 888/20	Sanoj Kumar V/s State-Khar	Hrg.
2	MA in ABA 175/20 in ABA 1873/2019	The State Of Maharashtra Through Bandra Police Station Vs Jennifer Joseph Dsilva and Anr	Hrg
3	MA 173/20 in SC 395/20	The State of Maharashtra - CSMT Rly. Police Station Vs Gurudev Raghuveersingh Pandit	Hrg
4	ABA 420/20	Deepak Banwarilal Saraf Vs State Santacruz Police Station	HRg
5	Email in SC 727/09	State V/s Mohd Musa Mansoor Ahamad Nanku	Hrg
6	Email in SC 846/17	State V/s Wasim Akram Anwar Pardeshi	Hrg

